



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
31	WA/276/2023	RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GARODIA MR D SARMA	SC, CUSTOMS
- FOR FRESH ADMISSION WITH STAY/BAIL -				
32	WA/46/2024 FIXED	M/S BISWAJYOTI BORA AND ANR. Versus ROBI BORUAH AND 2 ORS. E	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR. H ROHMAN MR S R A NASER	MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/396/2024 in WA/46/2024	M/S BISWAJYOTI BORA AND ANR. Versus ROBI BORUAH AND 2 ORS. E	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR. H ROHMAN MR S R A NASER	MR H GUPTA DY.S.G.I.
33	WA/62/2024 CAVT. NO.01082/024, B/O, CAVT./108/2024	ALL ASSAM POLICE HOUSING CORPORATION CONTRACTOR ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND ORS	MR P BHARDWAJ MS B DEVI	GA, ASSAM MR. A GANGULY MR T CHHETRI FOR CAVEATOR
34	WA/63/2024 B/O	MANESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/963/2024 B/O	PRITIMONI GOGOI AND 3 ORS. Versus UNION OF INDIA AND 4 ORS	MR. M PHUKAN MR. T CHUTIA MR A N SARMAH	GA, ASSAM DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
21 WP(C)/1244/2019 (AT 2:00 PM)	NURUL HOQUE Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR	SC, NRC MR. D BARUAH MS. A VERMA(SC, HOME DEPT.) MR J PAYENG MR. R TALUKDAR(GA, ASSAM) MR. H KULI ASSTT.S.G.I. SC, F.T SC, ECI
WITH 22 WP(C)/1343/2019	ABDUL HOQUE Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED	ASSTT.S.G.I.
ADMISSION			
23 WP(C)/1031/2017 FIXED, WITH LCR	MD. SIRAJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.N ISLAM MR.P P SUT	GA, ASSAM ASSTT.S.G.I.
24 WP(C)/5239/2020 FIXED, WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH I.A.(Civil)/3784/2023 in WP(C)/5239/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
8	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
9	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
10	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
11	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

12	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
13	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
14	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
15	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
16	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
17	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
18	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
19	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./125/2023 CAVT. NO.12392/023, WP(C)/3053/2022 (D/O), B/O	PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	GA, ASSAM MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI FOR CAVEATOR
2	I.A.(Civil)/328/2024 B/O in WP(C)/7511/2023 WITH WP(C)/7511/2023	NIJARA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	SC, FOREST SC, G M D A
		NIJARA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
15 WP(C)/698/2024 FIXED	PRABIN PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
16 WP(C)/783/2024 FIXED	BIDISH GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
17 WP(C)/791/2024 FIXED	AKASH M S GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH

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17)	MR. R P SINGH	22-02-2024	To	28-02-2024
18)	MR B PRASAD	23-02-2024	To	23-02-2024
19)	MR D K MISHRA	23-02-2024	To	23-02-2024

20)	S AHMED	20-02-2024	To	24-02-2024
21)	MRS. B GOGOI	21-02-2024	To	23-02-2024
22)	MR R ISLAM	21-02-2024	To	23-02-2024
23)	MS. D GHOSH	20-02-2024	To	23-02-2024
24)	MS H BETALA	20-02-2024	To	23-02-2024
25)	MS N DEKA	20-02-2024	To	23-02-2024
26)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
27)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,22nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/712/2023 CAVT. NO.01092/023, FIXED	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY SC, G U FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
25 CRP(IO)/75/2024 B/O	RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA Versus NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. R A CHOUDHURY Z A LASKAR MR. R A MAZUMDER	
ORDERS			
26 I.A.(Civil)/48/2023 B/O in RSA/15040/2022	ASKAR ALI Versus NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM MR. K SINGHA(R-1) MR E U AHMED (R-1) MS. S NAZNEEN(R-1)
WITH RSA/15040/2022 (Filing Number)	ASKAR ALI Versus NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
HEARING			
27 RSA/194/2010 WITH LCR, B/O	ABDUL SATTAR CHAKLADAR Versus JAMILA BEWA and 4 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR. I ALAM MR. T SK
28 RSA/203/2013 WITH LCR, B/O	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI SON and 10 ORS. Versus MARJAT ALI and 2 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	MR.R ALI MD.M Z SHAH MR.H A AHMED
29 CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, B/O	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
39 Bail Appln./4348/2023 (AT 10:15 AM)	LITON MIA Versus THE STATE OF ASSAM	MR. D M H R KHAN MS. N GOSWAMI	PP, ASSAM
40 Bail Appln./246/2024 (AT 10:15 AM)	LAL BADSHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>WITHDRAWAL</u>			
41 AB/388/2024 B/O	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
42 Bail Appln./153/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NASIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR. A DEB MR M HOQUE MR. J HUSSAIN MR. M ISLAM MR. H A HUSSAIN	PP, ASSAM
43 Bail Appln./318/2024 WITH OFFICE NOTE, FIXED	RAMEN MADAH Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
44 Bail Appln./360/2024 FIXED	RAKESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM
45 Bail Appln./463/2024 FIXED	INDRAJIT RAY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<u>BAIL HEARING</u>			
46 AB/3238/2023 WITH OFFICE NOTE, FIXED	NURUL AMIN TALUKDAR Versus THE STATE OF ASSAM		PP, ASSAM
47 AB/4316/2023 FIXED	LONKI PHANGCHO @ RAIKOM Versus THE STATE OF ASSAM	MR B DEURI MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
48 AB/356/2024 WITH OFFICE NOTE, FIXED	NITUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	Crl.Pet./1228/2023 WITH LCR, FIXED	ANKIRA FARHAT AND ANR Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
BAIL HEARING (BA)				
44	Bail.Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
BAIL HEARING				
45	AB/3306/2023 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR I HAQUE (r-2) PP, ASSAM
46	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	WP(C)/6033/2016 B/O	DINESH CHANDRA TAHBILDAR Versus THE STATE OF ASSAM AND 3 ORS	MR Z ALAM MR.M B U AHMED MS.S BORA MS. S NAZNEEN	MS.M HAZARIKA MR.K N CHOUDHURYR-4 GA, ASSAM MR.S BORA MR.M MAHANTA(R-4) MS.R DEKA(R-4) SC, G M D A MS.A BARUA(R-4) SC, GMC
MOTION				
29	WP(C)/954/2024 B/O	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
30	WP(C)/958/2024 B/O	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
BAIL HEARING (BA)				
31	Bail Appln./211/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RIPAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MR D SHARMA MR. M KALITA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.-5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./3288/2023 (AT 10:15 AM)	OINAM SINGHACHANDRA SINGH Versus THE UNION OF INDIA	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	SC, DRI
2	Crl.Pet./127/2024 (AT 10:15 AM)	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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27)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,22nd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

ITEM NO. 26 IN THE DAILY CAUSELIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
43	Tr.P.(Cri.)/10/2024 B/O	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
44	Tr.P.(Cri.)/11/2024 B/O	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
45	AB/448/2024 B/O	RAJESH KUMAR AGARWALLA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
46	AB/449/2024 B/O	HABIBUL ISLAM @ BAPPI AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>ADMISSION</u>				
47	Crl.Rev.P./7/2024 FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR W R MEDHI (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
48	AB/4000/2023 FIXED	JALAL UDDIN ALI @ JALAL UDDIN @ ALHAJ JALAL UDDIN ALI AHMED AND 10 ORS Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR Z RAHMAN	PP, ASSAM
49	AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L. JAMIR AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/955/2024 B/O	TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
ORDERS				
19	Cont.Cas(C)/310/2021 B/O	PRASANNA SWARGIARY AND 3 ORS Versus MANORANJAN KAKATI and ANR.	MR. A ROSHID MS. M R DEVI	MR. A DEKA MR. N J KHATANIAR (R-1) MR B KAUSHIK (R-2)
HEARING				
20	WP(C)/51/2017 FIXED	SANESHWAR RAMCHIARY and 49 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H TALUKDAR MS.M DEKA MR.J DEKA MR.R SARMA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
17 MACApp./854/2018 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. HIRAMONI BORO and 3 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. B RAMCHIARY(R-4) MR. J KALITA (R-1) MR. D PEGU (R-1) MS. M BASUMATARY (R-4) MR. A BORO (R-4)
18 MACApp./349/2021 WITH LCR, FIXED	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
WITH 19 MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
15	AB/4272/2023 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
HEARING				
16	Crl.A./325/2023 PART-HEARD, WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/810/2023 in Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR. ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA MR. N N B CHOUDHURY MR N KALITA	MR. R BORUAH PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/02/2024

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27)	MR. N ALAM	22-02-2024	To	01-03-2024



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 22ND DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

[COURT NO: 7]

ORDERS

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF THE SPECIAL DIVISION BENCH]**

1 I.A.(C) 32/2024

IN WP(C) 114(AP)/2018(D/O)

OM PRAKASH SHARMA

VERSUS

THE UNION OF INDIA AND 6 ORS

MORRIK BAGRA

MARTO KATO

DSGI



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 22ND DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

[COURT NO: 10]

ORDERS

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF THE DIVISION BENCH-II]**

1	REVIEW PET. 2/2024	M/S NABAM TULLON LLP VERSUS THE STATE OF AP AND 9 ORS	MARTO KATO NYALI SORA	GA(AP)
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